

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:241  
ANSWERED ON:06.08.2013  
SPECIAL PACKAGE TO POULTRY INDUSTRY  
Owaisi Shri Asaduddin

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the poultry industry has sought revival package from the Government as the industry is hit by spurt in material cost and unremunerative prices of poultry and fear of bird flu;
- (b) if so, the details thereof;
- (c) whether the Government had a meeting with the National Egg Coordination Committee and all the stakeholders recently;
- (d) if so, the main demands of the Committee; and
- (e) the steps taken or being taken by the Government to meet the demand of the poultry industry?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) & (b) Yes, Madam. Representations from various Poultry Associations including National Egg Coordination Committee (NECC) were received citing severe crisis due to abnormal increase of prices of feed ingredients and non-remunerative prices of poultry and fear of bird flu. Various fiscal and non-fiscal measures were proposed like grant moratorium for a period of one year on repayment of interest and installments towards term loans availed by poultry industry/ farmers, re-phasing of the outstanding term loans over a extended period, sanction of additional working capital loans, interest subvention and allocation of damaged wheat and rice/ paddy, for exclusive use of Poultry farmers, waiving off of customs duty on import of soyameal especially for captive consumption of breeding farms and integrators.

(c) & (d) Yes, Madam. Meeting with the National Egg Coordination Committee and other stakeholders was held on 6th May, 2013. The main demands were the relief measures mentioned above.

(e) Government of India has reduced rates of import duty to Nil in case of de-oiled soya extract, groundnut oil cake/ oil cake meal, sunflower oil cake/ oil cake meal, canola oil cake/ oil cake meal and mustard oil cake/ oil cake meal with effect from 21st August, 2012 till 31st March, 2013. This was further extended till September, 2013. Import duty on maize bran has also been waived off with effect from 17th September, 2012.

In July 2011, Government of India included State Departments and agencies having poultry feed manufacturing plants to be eligible for open bidding (tender/ auction) for feed category stocks of the Food Corporation of India, provided that they confirm to having feed stock manufacturing plants and/or poultry feed manufacturing plants.

With respect to fiscal measures, Ministry of Finance in consultation with Reserve Bank of India (RBI) issued an advisory to all State Level Bankers' Committee Convenors/ Banks to look into each case on merit as per RBI norms.